

9

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/202/2016  
NAME OF THE PETITIONER(S) : Sreeram Sarath & another  
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. Gowtham Kumar  
Athiban Vijay

Counsel for P

Athiban

2) K. RAMSAMY  
G.V. MOHAN KUMAR

Counsel for Respondents

G.V. Mohan Kumar

**ORDER**

Counsel representing both the parties are present. Counsel for petitioner stated that the Auditor has filed a report in the Registry and prayed time for making further submissions after receiving a copy of the same. Time is extended at request. Put up on 14.09.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)